

ÍITEM NO.67

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1354/2016

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAN VIJAY AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 20/10/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sandeepan Pathak, Adv.

Mr. C. D. Singh, Adv.

For Respondent(s)

Mr. Ajit Pandey, Adv.

Mr. Danish Zubair Khan, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent Nos.1 to 3 have already filed the counter affidavit.

None appears for respondent No.4, despite due service.

Registry to process the matter for being listed before the Hon&#39;ble Court, as per rules.

(PAWAN DEV KOTWAL)

Registrar